GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 1197

ANSWERED ON 10.03.2025

CENSUS ON WATER BODIES

1197. SHRI NARAYANA KORAGAPPA

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government has conducted Census of Water Bodies in the country, the details thereof;

(b) whether it is a fact that there are more than 27,000 water bodies in the State of Karnataka;

(c) whether it is also a fact that there are nearly 1,000 water bodies which have been encroached; and

(d) if so, the manner in which the Central Government is sensitizing the State Government regarding importance of water bodies for socio-economic development and sustainable water security to the local population and removing encroachments?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) Yes. Ministry of Jal Shakti has conducted the 1st Census of Water Bodies in 33 States/UTs under the Centrally Sponsored Scheme "Irrigation Census" with reference year 2017-18 with 100% central assistance. The census was conducted by the Ministry of Jal Shakti, Government of India in all States/UTs through nodal departments identified in each State/UT for this purpose. The State/UT wise number of water bodies is given in Annexure-I.

(b) As per the report of first census of water bodies, there are 27,013 water bodies in State of Karnataka.

(c) As per the report of first census of water bodies, 948 Water Bodies have been encroached.

(d) Action on reported encroachment of water bodies comes under the purview of the State Government concerned. However, the Union Government has been sensitizing the State Governments regarding importance of water bodies for socio economic development and sustainable water security to the local population. Need for taking necessary steps for keeping the water bodies encroachment free, such as inclusion of water bodies in land records and making them integral part of town planning process, strict action against encroachers, etc. are also being emphasized to the State Governments by Union Government, from time to time.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION No. 1197 TO BE ANSWERED IN RAJYA SABHA ON 10.03.2025 REGARDING "CENSUS ON WATER BODIES".

State/UT wise number of water bodies				
S.No.	States/UTs	Number of waterbodies		
		Rural	Urban	Total
1	Andaman & Nicobar Islands	3497	31	3528
2	Andhra Pradesh	190263	514	190777
3	Arunachal Pradesh	893	100	993
4	Assam	170112	2380	172492
5	Bihar	43831	1962	45793
6	Chandigarh	23	165	188
7	Chhattisgarh	33519	481	34000
8	Delhi	849	44	893
9	Goa	1406	57	1463
10	Gujarat	53156	913	54069
11	Haryana	14898	0	14898
12	Himachal Pradesh	87364	653	88017
13	Jammu & Kashmir	9687	78	9765
14	Jharkhand	106176	1422	107598
15	Karnataka	26224	789	27013
16	Kerala	49725	6009	55734
17	Madhya Pradesh	81012	1631	82643
18	Maharashtra	96343	719	97062
19	Manipur	1369	289	1658
20	Meghalaya	12798	534	13332
21	Mizoram	1436	749	2185
22	Nagaland	1287	145	1432
23	Odisha	178054	3783	181837
24	Puducherry	1050	121	1171
25	Punjab	15831	181	16012
26	Rajasthan	16750	189	16939
27	Sikkim	122	12	134
28	Tamil Nadu	99414	7543	106957
29	Telangana	63063	992	64055
30	Tripura	32140	4099	36239
31	Uttarakhand	2970	126	3096
32	Uttar Pradesh	240139	4948	245087
33	West Bengal	719654	27826	747480
	Total	23,55,055	69,485	24,24,540

Source: Report of the 1st Census of Water bodies
